

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4153
ANSWERED ON:18.05.2006
CONSTITUTION OF AUTONOMOUS RAIL SAFETY COMMISSION
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to constitute an Autonomous Rail Safety Commission;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be constituted?

Answer

- MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b) & (c): With a view to make the Commission of Railway Safety an autonomous statutory body, Ministry of Civil Aviation proposes to pilot a Bill namely 'The Commission for Railway Safety Bill', which is under inter-Ministerial consultation.